

**GOVERNMENT OF INDIA  
HUMAN RESOURCE DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:1395

ANSWERED ON:02.08.2005

ADMISSION IN KVS .

Gandhi Shri Pradeep;Masood Shri Rasheed;Verma Shri Bhanu Pratap Singh

**Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:**

(a) the total number of students admitted in Kendriya Vidyalayas during the current Academic session on the recommendations of Hon'ble HRD Minister as well as on the recommendations of the Minister of State, HRD, Secretaries and other officers and members of Parliament alongwith details in this regard separately;

(b) whether Union Government has decided to change such policy from current year;

(c) if so, the details thereof;

(d) whether the Government propose to increase the Member of Parliament quota from two to five;

(e) if so, the time by when it is likely to be implemented;

(f) whether the Government is aware that the number of admission given in the Kendriya Vidyalaya out of discretionary quota during the Academic session 2005;

(g) if so, the details thereof along with the reason therefore;

(h) whether Government has any mechanism to keep a check on the quality of education in Kendriya Vidyalayas Schools; and

(i) if so, the details thereof and measures taken to enhance the quality of education in these Vidyalayas ?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI M.A.A. FATMI)

(a) The last date of admission for cases under Special Dispensation has been fixed as 16.8.2005. The information can be had only after the admissions are finalized. The details of admissions made on the recommendation of Member of Parliament and Chairmen of Vidyalaya Management Committees are being collected and will be laid on Table of the House.

(b) & (c) No, Sir. Board of Governors of Kendriya Vidyalaya Sangathan has however passed a resolution to increase the Special Dispensation quota from 1000 to 1200.

(d) No, Sir.

(e) Does not arise.

(f) & (g) This information will be available only after the last date of admission under Special Dispensation quota for the current year.

(h) Yes, Sir.

(i) The Government have officers/nominee on the Board of Governors of the Sangathan and on the Finance Committee, who are involved in the decision making process.

There is a three-tier system in KVS to keep a check on the quality of education. At the Vidyalaya level, the Vidyalaya Management Committee and at the regional level, the Assistant Commissioner and Education Officer monitor the academic and non-academic activities regularly. All Kendriya Vidyalayas are inspected a minimum of three times during an academic year by the inspection team. Follow up action on the inspection report is taken by the Regional Office and Kendriya Vidyalaya Sangathan (Headquarters). The Academic Advisory Committee at Headquarters level also monitors academic programmes and activities and takes appropriate policy decisions and measures not only to maintain but also to improve the quality of education in the KVs.